

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd. & Ors.  
V/s.  
Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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	Anju Singh I/b Bali Associates	Advocate for the Petitioner as Respondent	ASingh
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**COMMON ORDER**

**T.C.P. No.24/284(4)/NCLT/MB/MAH/2010**

**T.C.P. No.43/397-398/CLB/MB/MAH/2011**

1. The Learned Counsel for the Petitioner/Respondent is present.
2. Wrongly posted today. Already listed to **27<sup>th</sup> April, 2017** in the Cause List.
3. The Learned Counsel is directed to intimate the next date of hearing to the other side i.e. Petitioner/Respondent.

Dated: **20.04.2017**

sd/-  
**M.K. Shrawat**  
**Member (Judicial)**